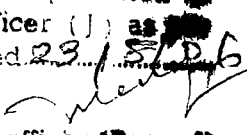


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Applicant(s) R. C. Meena APPLICATION NO. 04 OF 1998 Respondent(s) C.O.D. & O.P.
 Advocate for Applicant(s) Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
✓ 19/4/2000 R/Cop 26/4/2000 R/Cop 26/4/2000 (Vinita Meena) Adv.	Mr. D.K. Kaushik, Counsel for the applicant. Mr. Vinit Mehta, Counsel for the respondents. It is brought to our notice that the applicant, Shri R.C. Meena, died sometime back. No L.R. application is filed on his behalf. In these circumstances, we find that this application is abated. Accordingly, we dismiss this application as abated.  Gopal Singh Adm. Member  (B. S. RIKOTE) Vice Chairman Part II and III destroyed In my presence on 17.10.06 under the supervision of section officer (I) as per order dated 23.5.06  Section officer (Record)